

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 204
(CAA)-37/ND/2022

IN THE MATTER OF:

**M/s.BG INDIA Energy
Pvt. Ltd. And M/s.BG INDIA
Energy Solutions Pvt. Ltd.**

... **Applicant/Petitioner**

Under Section: 230-232

Order delivered on 02.02.2024

CORAM:

**SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Adv. Tamradhwaj Sharma

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

As prayed by the Ld. Counsel appearing for the Applicant, 2 weeks' time is granted for placing the facts on record in the evolved format/chart. A copy of the format may be acquired by the Ld. Counsel for the Applicant from the Court Officer during the course of the day.

List on 08.03.2024.

**Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)**

**Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)**